

प्रश्न सं. [क. 1825]

प्रश्न-अ

म.प्र. विधानसभा वार्षिकित्व प्रश्न क्र. 1825 द्वारा इन्जी. प्रदीप लारिया (ओल्ड एन.एच.-28 सीमेंट कांक्रिट मार्ग निर्माण के संबंध में)

क्र.	कार्य का नाम	कार्य की स्वीकृति		अनुदान क्रमांक	डेक्लर का नाम	अनुदान दिनांक	अनुदान प्राप्त दिनांक	कार्य की अवधि		शेष कार्य प्रस्ताव में	अनुदान/कार्य प्रारंभ करने का दिनांक	कार्य की पूर्णता का दिनांक	कार्य पूर्ण करने की तिथि का दिनांक	सिमांक	
		लंबाई (किमी)	लागत (लाख)					मौखिक (प्रतिवर्ष में)	किरीच (लाख)						
1	ओल्ड एन.एच.-28 के किमी 094/8 से 208/10 तक सीमेंट कांक्रिट मार्ग का निर्माण	14.20	3876.00	10/डीएल/18-19	मं. जय किडकरिन उदरपुर (राज.)	13.04.18	12.07.19	42 प्रतिवर्ष	948.9	28 प्रतिवर्ष	डेक्लर के दिनांक से राशि सेकी जा रही है तथा कार्य पूर्ण होने पर गण दोषों के आधार पर संलग्न परिशिष्ट "क" के अनुसार कार्यवाही की जायेगी	14	15	17	पटनाकर बान से मकलोनिया चौक तक बैनेज 202450 से 202790 दायी तरफ डीएलसी का माप दिनांक 04.11.2019 को किया एवं इसी माप पर पीक्यूसी का माप दिनांक 23.11.2019 को किया गया। मकलोनिया चौक से रजाखेडी चौक तक बैनेज 201660 से 201820 दायी तरफ सेकण्ड लेन के डीएलसी का माप दिनांक 01.07.2019 को किया एवं इसी माप पर पीक्यूसी का माप दिनांक 23.11.2019 को किया गया। रजाखेडी बजरिया से रेलवे गेट 28 की ओर क्रेट बेरियर नाका से 28 नंबर गेट के बीच डीएलसी का माप दिनांक 01.07.2019 को किया एवं इसी माप पर पीक्यूसी का माप दिनांक 23.11.2019 को किया गया।

कार्यवाही की तिथि सभा क्र. 1 बाए

ANNEXURE – P
(See clause 15 of Section 3 -GCC)

Compensation for Delay

If the contractor fails to achieve the milestones, and the delay in execution of work is attributable to the contractor, the Employer shall retain an amount from the sums payable and due to the contractor as per following scale -

- i. Slippage up to 25% in financial target during the milestone under consideration
– 2.5% of the work remained unexecuted in the related time span.
- ii. Slippage exceeding 25% but Up to 50% in financial target during the milestone under consideration
– 5% of the work remained unexecuted in the related time span..
- iii. Slippage exceeding 50% but Up to 75% in financial target during the milestone under consideration
–7.5% of the work remained unexecuted in the related time span..
- iv. Slippage exceeding 75% in financial target during the milestone under consideration
–10% of the work remained unexecuted in the related time span.

Note: For arriving at the dates of completion of time span related to different milestones, delays which are not attributable to the Contractor shall be considered. The slippage on any milestone is if made good in subsequent milestones or at the time of stipulated period of completion, the amount retained as above shall be refunded. In case the work is not completed within the stipulated period of completion along with all such extensions which are granted to the Contractor for either Employer's default or Force Majeure, the compensation shall be levied on the contractor at the rate of 0.05% per day of delay limited to a maximum of 10% of contract price. The decision of **Superintending Engineer** shall be final and binding upon both the parties.